

Number (CIN) : L80301MH2011PLC219291
 aisingh Business Centre Premises CHSL, Sahar Road,
 wada, Andheri (E), Mumbai-400099
 in | Phone No. : 0712-6649395 | Fax No.: 0712-6649396
 e : www.globaledu.net.in

FINANCIAL RESULTS FOR THE PERIOD ENDED ON 31ST DECEMBER, 2021

(Rs. in Lakh except EPS)				
Period	Nine Month Ended		Year Ended	
21	31-12-2020	31-12-2021	31-12-2020	31-03-2021
(d)	(Unaudited)	(Unaudited)	(Unaudited)	(Audited)
	830.37	2849.51	1859.60	2754.16
	282.93	1058.58	589.79	436.77
	282.93	1058.58	589.79	436.77
	212.03	784.19	441.48	315.32
	212.03	784.19	441.48	317.07
3	1018.03	1018.03	248.30	1018.03
	2.08	7.70	4.34	3.11
	2.08	7.70	4.34	3.11

committee and approved by the Board of Directors of the Company at their

Share for the current fiscal year 2021-2022 in its Board Meeting held on 21st

results for the quarter and nine month ended December 31, 2021 filed with the
 (as and Disclosure Requirements) Regulations, 2015. The full format of the
 period ended December 31, 2021 are available on the Company's website at
 Exchange of India Limited ("NSE") at www.nseindia.com.

For Global Education Limited
 Sd/-
 Aditya Bhandari, Whole Time Director
 (DIN: 07637316)

0028, Maharashtra, India
www.amal.co.in

For nine months ended on December 31, 2021
 (Disclosure Requirements) Regulation 2015]

(₹ lakhs)							
Period ended on	Quarter ended on			Nine months ended on		Year ended on	
	December 31, 2021	September 30, 2021	December 31, 2020	December 31, 2021	December 31, 2020	March 31, 2021	
Period	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	
12.04	1,606.22	1,104.88	913.53	2,990.65	2,076.46	3,042.04	
36.18	398.12	(20.32)	395.99	134.47	722.37	1,081.17	
34.51	290.97	(13.46)	366.45	96.48	600.89	879.75	
33.63	290.75	(13.68)	366.46	95.82	600.94	878.87	
12.50	942.50	942.50	942.50	942.50	942.50	942.50	
13.91						2,483.03	
9.38	3.09	(0.14)	3.89	1.02	6.38	9.33	

(as and Disclosure Requirements) Regulations, 2015. The details in prescribed format

For Amal Ltd
 Sd/-
 (Rajeev Kumar)
 Managing Director

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
 GOVINDA INDUSTRIES PRIVATE LIMITED

RELEVANT PARTICULARS

Name of corporate debtor	GOVINDA INDUSTRIES PRIVATE LIMITED
Date of incorporation of corporate debtor	09.02.2016
Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Mumbai
Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900MH2016PTC272946
Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: 401, Devpooja, North Avenue Road, Santacruz (W), Mumbai - 400054 S No.262/1,3 AND 5, Costal Highway, Village Dunetha, Nani Daman, Daman, Daman and Diu, 396210
Insolvency commencement date in respect of corporate debtor	15-12-2021 (Order passed on 15-12-2021 and hard copy of order received on 19-01-2022)
Estimated date of closure of insolvency resolution process	13.06.2022
Name and registration number of the insolvency professional acting as interim resolution professional	Nitin Agrawal IBBI/IPA-001/IP-P02345/2021-22/13531
Address and e-mail of the interim resolution professional, as registered with the Board	D-604, RNA Regency Park CHS Ltd., M. G. Road, Dahanukarwadi, Kandivali West, Mumbai-400067 nitinagrwal206@gmail.com
Address and e-mail to be used for correspondence with the interim resolution professional	D-604, RNA Regency Park CHS Ltd., M. G. Road, Dahanukarwadi, Kandivali West, Mumbai-400067 cirp.govinda@gmail.com
Last date for submission of claims	03-02-2022 (14 days from the date of Initiation of CIRP) (Order passed on 15-12-2021 and hard copy of order received on 19.01.2022)
Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: D-604, RNA Regency Park CHS Ltd., M. G. Road, Dahanukarwadi, Kandivali West, Mumbai-400067.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Govinda Industries Private Limited on 15th December, 2021. The creditors of Govinda Industries Private Limited are hereby called upon to submit their claims with proof on or before 03.02.2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. The claims with proof are to be submitted as per following specified forms:

Form B:- For Claims by Operational Creditors Except Workmen and Employees.

Form C:- For Claims by Financial Creditors.

Form D:- For Claims by A Workman or An Employee.

Form E:- For Claims by Authorised Representative of Workmen and Employees.

Form F:- For Claims by Other Creditors.

Copy of the above Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Place : Mumbai
 Date : 21.01.2022
 Interim Resolution Professional
 Nitin Agrawal
 IBBI/IPA-001/IP-P02345/2021-22/13531

22/01/2022 FINANCIAL EXP (MUM)